

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No.6

New IA/5639/ND/2022 IN IB/1005/ND/2018

IN THE MATTER OF:

M/s Swastik Interchem Pvt Ltd.	...	Applicant
Versus		
M/s A. M. Vinyl Pvt Ltd.	...	Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 18.11.2022

Coram:

Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator	: Mr. Abhishek Anand, Adv. & Mr. Prateek Kushwaha, Adv.
For the DGFT	: Mr. Vikrant N. Goyal, Adv.

ORDER

New IA/5639/ND/2022

This is an application filed under Regulation 44(2) of the IBBI (Liquidation Process) Regulations, 2016 for seeking extension of 90 days of the liquidation process of the Corporate Debtor. We have heard the submissions made by the Ld. Counsel for Liquidator. The Ld. Counsel for the Liquidator has prayed for passing an order under Regulation 44(2) of IBBI (Liquidation Process) Regulations, 2016 read with Rule 11 of NCLT Rules, 2016 seeking extension of 90 days of the liquidation process of the Corporate Debtor from 24.11.2022 to 22.02.2023. The Liquidator is directed to expeditiously complete the liquidation process. The present application as well as prayer made therein are **allowed**. The present application stands disposed of.

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DR. BINOD KUMAR SINHA,
MEMBER (TECHNICAL)

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P.S.N. PRASAD,
MEMBER (JUDICIAL)